

Seventeenth Loksabha

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Title: The Constitution (Amendment) Bill, 2022 (Amendment of Article 324, etc.)

SHRI MANISH TEWARI (ANANDPUR SAHIB): Hon. Chairman, Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति: प्रश्न यह है:

“कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRI MANISH TEWARI: Sir, I introduce the Bill.
